

(b) *Target Group:*

The target group is girls/women in the age group 11—23 years, though illiterate younger girls and older women will also be welcomed to WILL classes.

(c) *Services:*

This component will provide elementary literacy and non-formal education, covering the following subject:—

(i) Elements of Health and Hygiene;

(ii) Food and Nutrition;

(iii) Family Planning;

(iv) Home management and home-based crafts;

(v) Child Care;

(vi) Civic Education; and

(vii) Home-based occupations.

(d) WILL would be financed and implemented as an integral component of the ICDS Programme. A WILL class comprising about 15 girls/women in a village would be the basic unit. The class would be started even if the number is smaller but it should not be less than 10. Generally, Anganwadi Worker of the ICDS Scheme would be placed in-charge of WILL class. For this the Anganwadi Worker would be paid an additional honorarium of Rs. 50 per month. The infrastructural facilities and machinery for supervision provided under the ICDS scheme would be fully utilised for WILL.

(e) *Financial arrangement:*

The entire cost on training of teachers of WILL classes, including their TA and Stipends, would be borne by Government of India.

Abduction of New Born Babies from Delhi Hospitals

1831. SHRI HARVENDRA SINGH HANSPAL:

SHRI J. P. GOYAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news-item captioned "Racket in abduction of new born" that appeared in 'The Hindustan Times' of 25-2-87;

(b) if so, whether it is a fact that the security arrangements in the maternity wards of the hospitals in the Capital are inadequate and due to which abduction of new born exists; and

(c) the reaction of Government thereto in this regard and further steps contemplated by Government to provide adequate security arrangements in the maternity wards of the hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes.

(b) and (c) It would not be feasible to have jail type of security arrangements in the maternity wards of the Central Government Hospitals. (The Hospital authorities are taking necessary steps to tighten the security arrangements to prevent such occurrences. The Government are instructing the Director General of Health Service to advise the hospitals to review the security arrangement in the Maternity wards with a view to prevent such occurrences).

Over Bridge between Nagercoil and Suchindram on Nagercoil-Kanyakumari Rail Line

1832. SHRI V. GOPALSAMY:

SHRI T R. BALU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any project report has been prepared by railway administration